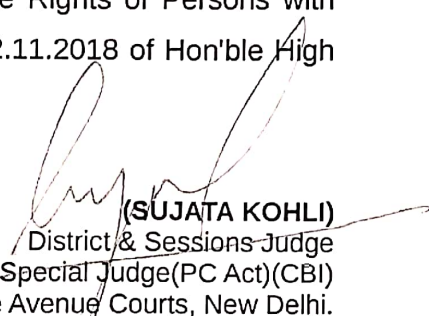


OFFICE OF THE DISTRICT & SESSIONS JUDGE-CUM-SPL. JUDGE (PC ACT) (CBI),  
ROUSE AVENUE COURT COMPLEX, NEW DELHI

ORDER

Sh. Ashok Kumar, ACMM-02-Cum-ACJ, Rouse Avenue District Court, New Delhi, is appointed as Grievance Redressal Officer under section 23 of the Rights of Persons with Disabilities Act, 2016 in pursuance of minutes of meeting dated 02.11.2018 of Hon'ble High Court of Delhi.

  
(SUJATA KOHLI)  
District & Sessions Judge  
cum- Special Judge(PC Act)(CBI)  
Rouse Avenue Courts, New Delhi.

5372-5372

No. \_\_\_\_\_ Misc./F.9/Admn./RADC/2020

Dated, Delhi the 26/2/2020

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge, (HQs), Tis Hazari Courts, Delhi.
3. The Chairperson, Building Maintenance Committee, RADC, New Delhi.
4. All the Judicial Officers, Rouse Avenue District Court, New Delhi, with the request to circulate this circular amongst all the staff under their respective control/comply with the directions as contained in the said Policy.
5. All the Branch Incharges, Rouse Avenue District Court, New Delhi, with the request to circulate this circular amongst all the staff under their respective control/comply with the directions as contained in the said Policy.
6. Computer Branch with direction to upload this order in the official website/LAYERS Software.
7. The Officer-in-Charge, Administration and Care Taking Branch, Rouse Avenue Court Complex, New Delhi.
8. The Website Committee, Tis Hazari Courts, Delhi.
9. The P.S./Reader to the undersigned.

  
District & Sessions Judge  
cum- Special Judge(PC Act)(CBI)  
Rouse Avenue Courts, New Delhi.